

**Government of India
Ministry of Finance
Department of Financial services
LOK SABHA
UNSTARRED QUESTION No. 5528
TO BE ANSWERED ON THE 07th April, 2017/ CHAITRA 17, 1939 (SAKA)**

STAND-UP INDIA SCHEME AND MUDRA YOJANA

QUESTION

5528. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **FINANCE** be pleased to state:

- a) the progress made under Stand-up India Scheme and Mudra Yojana as on date;
- b) the details of the funds allocated under the said Scheme and Yojana, State/ UT-wise including Bundelkhand;
- c) whether the Government has taken into cognizance of certain incidents in which financial institutions have refused to provide loans in respect of these Scheme and Yojana and if so, the details thereof and the action taken by the Government thereon; and
- d) the steps taken/being taken by the Government to make these scheme and Yojana more effective and to further simplify the loan process?

ANSWER

(MINISTER OF STATE IN THE MINISTRY OF FINANCE)

(SHRI SANTOSH KUMAR GANGWAR)

(a) Loans Sanctioned under Stand Up India (SUPI) scheme by Scheduled Commercial Banks and under Pradhan Mantri Mudra Yojana (PMMY) by Scheduled Commercial Banks, Non-Banking Financial Company (NBFCs) and Micro Finance Institutions (MFIs) up to 24.03.2017 during the year 2016-17 are as under:

Scheme	No. of borrowers	Sanctioned Amount (in Rs. crore)
SUPI	26408	5460.38
PMMY	38417849	164549.31

(b) Loans are extended by Banks, NBFCs and MFIs under the Schemes. The Government has so far allocated Rs 2000 crores and Rs 500 crores for credit guarantee cover respectively for PMMY and SUPI. This guarantee cover is available for loans extended across the country including Bundelkhand.

(c) Centralized Public Grievance Redress and Monitoring System (CPGRAMS) has received 7199 and 96 complaints against various banks in respect of PMMY and SUPI respectively. Of these, 7004 and 93 complaints in respect of PMMY and SUPI have been forwarded to respective Banks for redressal.

(d) Various steps taken by the Government to make Stand Up India and Mudra scheme more effective, inter alia, include provision for online applications, handholding support,

collateral free loans, simplified loan application form, provision of MUDRA card for working capital, etc
